

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 26/03/2018 AT 10.30 AM

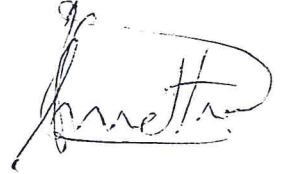
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/148/2018  
PETITION NUMBER : TCP/190/IB/2017  
NAME OF THE PETITIONER(S) : MADRAS HARDTOOLS ENGINEERS PVT LTD  
NAME OF THE RESPONDENT(S) : RAREFIELD ENGINEERS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. Shwetha Vasudevan  
for Rm Subbiah

Representing  
counsel for the  
Applicant



**ORDER**

Representing counsel for the petitioner present and prayed for time to make submissions in relation to the service of notice on the respondent. Time is enlarged at request. Put up on 02.04.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)